

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA
UNSTARRED QUESTION NO. 3621
TO BE ANSWERED ON 17TH MARCH, 2021**

COMPASSIONATE APPOINTMENTS IN BSNL

†3621. SHRI SATYADEV PACHAURI:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether Bharat Sanchar Nigam Limited (BSNL) has imposed a ban on compassionate appointments for three years and if so, the details thereof and the reasons therefor;
- (b) whether in view of the ban imposed on compassionate appointments in BSNL the Government is exploring other options to support the family soon after the death of an employee while in service;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

ANSWER

**MINISTER OF STATE FOR COMMUNICATIONS, EDUCATION AND
ELECTRONICS & INFORMATION TECHNOLOGY
(SHRI SANJAY DHOTRE)**

- (a) Yes Sir. Compassionate Ground Appointments (CGA) in Bharat Sanchar Nigam Limited (BSNL) have been banned for three years w.e.f. 01.04.2019 to 31.03.2022 due to its stressed financial conditions.
- (b) to (d) BSNL absorbed employees are already covered under CCS (Pension) Rules and their family is provided enhanced rate of family pension for initial 7 years and thereafter, normal family pension under this Rule. BSNL recruited employees are covered under Superannuation Pension Scheme as per BSNL Employees Superannuation Pension Trust Rules. Further deceased employees' family is also paid the Gratuity and Leave Encashment as per extant Rules.
